

**Central Administrative Tribunal  
Principal Bench**

**CP No. 551/2019 in  
OA No. 2132/2019**

New Delhi, this the 29<sup>th</sup> day of February, 2020



**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dharmendra Kumar Saxena  
Aged about 56 years  
Son of late M.P. Saxena  
Assistant Director (Group A Services)  
Subsidiary Intelligence Bureau (SIB)  
18, Gupkar Road, Sri Nagar  
Jammu & Kashmir. ...Petitioner

(By Advocate : Sh. Akash Dahiya for Sh. Suresh Sharma)

**Versus**

1. Sh. Arvinda Kumar  
The Director, Intelligence Bureau  
Ministry of Home Affairs, Gate No. 7  
North Block, New Delhi-110001.
2. Sri Jag Mohan, Joint Director/E  
Intelligence Bureau  
35, Sardar Patel Marg  
New Delhi-110021. ...Respondents

(By Advocate : Sh. G.S. Virk)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

The applicant filed OA No. 2132/2019 seeking transfer out of Srinagar. During the course of hearing, it emerged that disciplinary



proceedings were initiated against the applicant and that was coming in the way of his being considered for transfer. The OA was disposed of on 09.08.2019 directing the respondents to conclude the disciplinary proceedings within three months from the date of receipt of the order and then to shift the applicant to any other station from Srinagar. This contempt case is filed alleging that the respondents did not comply with the order issued in the OA.

2. On behalf of the respondents, a compliance affidavit is filed. It is stated that the disciplinary proceedings were concluded on 19.08.2019 and that the applicant was transferred to Delhi through an order dated 08.01.2020. Thus, the respondents have complied with the order in the OA. We, therefore, close the contempt case.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/ns/